

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION NO.282/2021-RC,DATED 6.06.2022

REF: Notification No.282/2021-RC, dated 06.05.2022 issued by the High Court for the State of Telangana, inviting applications through online, for recruitment to 50 posts of Civil Judge.

It is to inform that pursuant to the notification under reference cited, the candidates who have filed writ petitions in the Hon'ble High Court for the State of Telangana, and obtained interim orders for permitting them to apply to the post of Civil Judge notified vide notification under reference cited, are informed that; the '**online**' application portal will be opened for such candidates for submitting their applications through 'online' from 16.06.2022 to 22.06.2022 up to 11.59 p.m.

Therefore, the writ petitioners who were granted interim orders for applying to the post of Civil Judge notified under reference cited, may utilize the opportunity and submit their applications through 'online' within the time schedule mentioned supra. If there is any technical problem in submission of 'online' application, the writ petitioners are requested to contact the help desk number (040-23688394 & 040-23688320) or to approach the Registry during the working days from 11.00 am to 5.00 pm for resolving the issues if any.


REGISTRAR GENERAL
FAC.REGISTRAR (RECRUITMENT)